

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O. A. NO. 310/2001

New Delhi this the 12th day of February, 2001.
HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

B.D. Sharma S/O Mangal Ram Sharma,
Private Secretary,
Monopolies and Restrictive Trade
Practices Commission,
Kota House Annexe,
1, Shahjahan Road,
New Delhi.

... Applicant

(By Shri N.R.Samy, Advocate)

-versus-

1. Union of India through
Secretary, Ministry of Law,
Justice & Company Affairs,
Shastri Bhawan, 4th Floor,
Dr. Rajendra Prasad Road,
New Delhi-110001.
2. Secretary, Department of
Company Affairs, Shastri Bhawan,
5th Floor, 'A' Wing,
Dr. Rajendra Prasad Road,
New Delhi-110001.
3. Secretary, Department of
Personnel & Training,
Ministry of Personnel, Public
Grievances & Pensions, North Block,
New Delhi-110001.
4. Secretary,
Monopolies and Restrictive Trade
Practices Commission,
Kota House Annexe,
1, Shahjahan Road,
New Delhi-110001. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

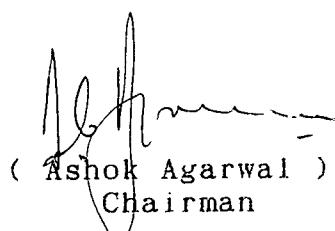

Applicant is working as Private Secretary to
Chairman of the Monopolies and Restrictive Trade
Practices Commission. He claims upgradation of his
post to the level of Principal Private Secretary in
the scale of Rs.10000-15200 in terms of the

recommendations of the Fifth Central Pay Commission and as per the office memorandum of 3.8.1998 at Annexure-III. In this regard he has submitted a representation to the Secretary, Department of Company Affairs, respondent No.2 herein. His representation is dated 10.8.1999. No reply has so far been received by applicant. In the circumstances, we find that the ends of justice would be met by disposing of the present OA at this stage itself without notice, by issuing a direction to respondent No.2 to dispose of the representation expeditiously and in any event within a period of six weeks from the date of service of this order, and communicate his decision to applicant within the aforesaid period. We order accordingly.

2. Present OA is accordingly disposed of.



(S.A.T. Rizvi)
Member (A)



(Ashok Agarwal)
Chairman

/as/